

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:1906
ANSWERED ON:17.12.2013
CARBON TAX ON COAL
Suvendu Shri Adhikari;Tanwar Shri Ashok

Will the Minister of COAL be pleased to state:

- (a) whether the Government has imposed any carbon tax on coal;
- (b) if so, the details and the objectives thereof;
- (c) the revenue accrued therefrom during each of the last three years and the current year; and
- (d) the impact of this tax on electricity tariffs, if any?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a) & (b): The Government has not imposed any carbon tax on coal. However, in order to finance and promote clean energy initiatives and funding research in the area of clean energy etc, a Cess on coal namely "Clean Energy Cess" at the rate of Rs.50/tonne was levied by the Government with effect from 01.07.2010 vide Section 83 of the Finance Act, 2010 read with Tenth Schedule thereof.

(c) to (d): The impact of this tax on electricity tariff is assessed to be nominal at about 3.5 paise per unit.